

(ग) इसके फलस्वरूप सरकार को प्रतिदिन कितनी हानि हो रही है ?

विचारों और विद्युत् मन्त्री (श्री फखरुद्दीन अहमद) : (क) और (ख). उत्तर प्रदेश की रामगंगा बांध परियोजना के लगभग 3000 कर्मकों ने अपने संघ को मान्यता दिलाने और मुअत्तल कर दिये गये एक कर्मक को बहाल करने आदि की अपनी मांगों को मनवाने के लिये 3 मार्च, 1966 से हड़ताल की थी। यह हड़ताल 14 मार्च, 1966 को बन्द हो गई। ये मांगें राज्य सरकार को पहले नहीं भेजी गई थीं और इसलिये राज्य सरकार को इन पर विचार करने का अवसर ही नहीं मिला।

(ग) चूँकि कर्मचारी संघ के नेताओं के साथ समझौता हो गया है कि आगामी तीन महीनों के दौरान उपरि-समय काम कर के खोये गये समय की पूर्ति कर दी जायेगी, काम की गति में कोई फर्क नहीं पड़ेगा। इसलिये कोई खास नुकसान नहीं होगा।

Idikki Project in Kerala

*1031. **Shri Maniyangadan:**
Shri Vasudevan Nair:
Shri Warior:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether tenders were invited for the construction of the power tunnel of the Idikki Project in Kerala;

(b) if so, whether any tender has been accepted;

(c) the authority which accepted the tender and whether it was stated in the documents relating to tender that same would be accepted by the Chief Engineer;

(d) whether some other tenders had quoted lower amount than the one which has been accepted; and

(e) if so, the reasons for rejecting the tenders quoting lower amounts?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes, Sir.

(b) to (e). The matter is under the consideration of the State Government.

Development of Backward Districts of Eastern U.P.

*1032. **Shri Bishwanath Roy:**
Shri Balkrishna Singh:
Shri Rajdeo Singh:
Shri Ganpati Ram:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have decided to stop the special grant which was given to the Uttar Pradesh Government for some development works in Deoria, Gorakhpur, Azamgarh and Gazipur districts in the eastern part of Uttar Pradesh in accordance with the recommendations of the Patel Committee;

(b) if so, whether the Uttar Pradesh Government have expressed inability in continuing those development works which were started with the special grant from the Central Government; and

(c) whether the development measures already started in these districts would be stopped immediately?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) The four districts covered by the recommendations of the Joint Study Team led by Shri B. P. Patel are Gazipur, Azamgarh, Deoria and Jaunpur. The Government of India have not decided to stop the assistance, as such. The intention, on the other hand, is that earmarked assistance should be found for this purpose within the States Annual Plan.

(b) The State Government have not expressed such 'inability'. They have however made a request for additional resources for this purpose.

(c) This is a matter for the State Government.

Tungabhadra Project

*1033. **Shri Linga Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the irrigation and power potential so far created under the Tungabhadra Project in Andhra Pradesh and Mysore States;

(b) the irrigation potential expected to be created in the two States under the first stage of the Tungabhadra High Level Canal Scheme;

(c) the progress made in the execution of the Scheme and the reasons for the delay in implementing it within the target period; and

(d) when water will be allowed for irrigation under this scheme and the expected yield of foodgrains therefrom?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

	Andhra Pradesh	Mysore
	acres	acres

(a) Irrigation—

Low Level Canal	1,48,725	92,345
Left Bank Canal		4,96,436

TOTAL	1,48,725	5,88,781
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	Right Bank	Left Bank	Total
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Power

(Installed

Capacity): 72MW 27MW 99MW

(b) High Level Canal, Stage I

Andhra Pradesh—1,19,000 acres;
Mysore—70,000 acres.

(c) In the first reach of the High Level Canal Stage I, up to mile 69, about 95 per cent of earth work and about 90 per cent of side wall and lining have been completed. Out of 148 masonry structures, work on 106 has been completed. On the remaining, more than 60 per cent of the work has been done. In the reach below 69th mile, about 80 per cent of the earth work has been completed.

The work is in an advanced stage and there has been no serious delay in execution of this scheme.

(d) July, 1966.

About 30,000 tons per annum in both the States.

Acme Finance Pvt. Ltd., Delhi

*1034. **Shri Vishram Prasad:**
Shri N. N. Patel:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a company under the name and style "Acme Finance Private Limited" is functioning in Delhi;

(b) whether the Directors of this company have refused to pay back the moneys due to its several hundred depositors;

(c) whether the representatives of the depositors met the Chief Commissioner of Delhi on the 9th March, 1966 and have filed written complaints against the Directors with the Delhi Police; and

(d) if so, the steps taken by Government in this regard?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) to (c). Yes.

(d) It is open to the depositors and other persons with claims against the company to institute suits for the recovery of the amounts due to them and to file a petition, if necessary, for winding up the affairs of the company. The question whether any other action should be taken will be considered, if necessary, in the light of the investigation of the affairs of the company.

British India Corporation, Kanpur

*1035. **Shri S. M. Banerjee:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in 1956-57 British India Corporation,